

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-513
IB-137/ND/2023
IA-6328/2023, IA-6331/2023

IN THE MATTER OF:

Union Bank of India

.....Applicant

Vs.

Shri Satish Kumar Sethi

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 06.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Mohit Chaudhary, Adv Prakhar Mittal

ORDER

List this matter before the Regular Bench on **20.02.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**